

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No202
CP(IB) 764 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Do Well Moulds

V/s

Manpasand Beverages Ltd

.....Applicant

.....Respondent

Order delivered on 16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Ms. Hirwa Dave, Adv.

ORDER

Learned Counsel for the respondent appeared. Learned Counsel for the respondent states that proceeding is stayed by Hon'ble Supreme Court, hence, stands adjourned to 27.04.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**